## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 35(ND)/2011

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY:

Theolia S.A

V/s.

M/s. Theolia Wind Power Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

**Companies Act 2013** 

S.NO.	NAME	DESIGNATION	REPRESENTATION	 SIGNATURE
工)	Ms. K	udrat Dev, Adv	- for Petitioner	<u>D</u>
2)		THE ROY GAWAL,	AD V 7 RESPONDENT	A
40		IMHAN, ADV		

## **ORDER**

Learned Counsel for the Petitioner states that reply to the application (CA 86/PB) of 2016 has been filed only day before and he needs time to file Rejoinder. Let the Rejoinder be filed within a week with a copy in advance to the Counsel opposite.

List for further consideration on 21st October 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

28.9.2016 (A.K. Arora)